

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:949
ANSWERED ON:27.02.2006
PROCUREMENT AFFECTED DUE TO VRS IN FCI
Chakraborty Shri Ajay

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a large number of officers and employees of Food Corporation of India (FCI) opted for Voluntary Retirement Scheme (VRS) during the last three years;
- (b) if so, the total number of officers and employees who opted for VRS during the said period and till-date;
- (c) whether the procurement work has been adversely affected by the shortage of staff in FCI due to VRS;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to ensure smooth functioning of procurement process during the ensuing Rabi season?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): A Voluntary Retirement Scheme (VRS) was introduced in the Food Corporation of India (FCI) on 29th June, 2004 for a period of 3 months. The details of the number of officers and employees who retired under the said VRS are given as under:

No. of officers 2153
No. of employees 6624

Total 8777

(c), (d) & (e): No, Sir. The procurement work has not been adversely affected by the shortage of staff in FCI due to VRS, as the FCI has managed to carry on the procurement work smoothly by the existing staff. Moreover, in some States, procurement work has been decentralized and FCI has a limited role in procurement operations in these States.